NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

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ORDER

RP in person present. Counsel for CoC present. Counsel for the Bankers except ICICI Bank present. The RP is directed to provide copy of the Application along with the relied upon documents to the Counsel for the Bankers for filing reply. **The Registry** is directed to issue notice to ICICI Bank. The RP is also directed to issue private notice to the ICICI Bank and file proof of the same. The previous IRP in person present and filed objections to the Application filed by the RP; copy of which is given to the RP. Put up on **01.03.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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